

के बाद बर्खास्त गई है। इसलिए रिजर्व बैंक यह आवश्यक सम्पन्नता है कि पदोन्नति द्वारा भरे जाने वाले पदों में अनुसूचित जाति और अनुसूचित जनजाति के लिए आरक्षण करने से पहले इन संस्थाओं और अन्य निकायों के प्रतिनिधियों से परामर्श किया जाये। स्वभावतः इस में समय लगा है। बैंक ने अब सूचित किया है कि वह इस प्रश्न पर सक्रियता से विचार कर रहा है और इस विषय में अन्तिम निर्णय शीघ्र ही कर लिया जायेगा।

रिजर्व बैंक आफ इण्डिया, हैदराबाद के अनुसूचित जाति के कर्मचारियों द्वारा ज्ञापन दिया जाना

552. श्री रामावतार शास्त्री : क्या विस्तृत रूप से यह बताने की कृपा करेंगे कि :

(क) क्या रिजर्व बैंक आफ इण्डिया हैदराबाद में काम कर रहे अनुसूचित जाति के 50 कर्मचारियों ने जनवरी, 1976 में उन्हें कोई ज्ञापन भेजा है ;

(ख) यदि हाँ, तो उसकी मुख्य बातें क्या हैं ; और

(ग) सरकार की उस पर क्या प्रतिक्रिया है ?

राजस्व और बैंकिंग विभाग के प्रभारी राज्य मंत्री (श्री प्रणव कुमार मुखर्जी) : (क) से (ग) भारतीय रिजर्व बैंक, हैदराबाद के अनुसूचित जाति और अनुसूचित जनजाति के कर्मचारियों ने 23-1-1976 को एक ज्ञापन दिया जिसमें पदोन्नति द्वारा भरे जाने वाले पदों में इन समुदायों के लिए आरक्षण की व्यवस्था तथा इन कर्मचारियों द्वारा अधिकाधिक जिम्मेदारी निभा सकने के लिए उनके प्रशिक्षण की पर्याप्त व्यवस्था करने विषयक सरकारी आदेशों के कार्यान्वयन सम्बन्धी बातें दी गयी हैं

रिजर्व बैंक अनुसूचित जाति और अनुसूचित जनजाति के कर्मचारियों के प्रशिक्षण की पर्याप्त व्यवस्था करने के लिए समुचित आदेश जारी कर चुका है। रिजर्व बैंक ने सूचित किया है कि पदोन्नति द्वारा भरी जाने वाले पदों में आरक्षण की व्यवस्था के प्रश्न पर सक्रियता से विचार किया जा रहा है और अन्तिम निर्णय शीघ्र ही कर लिया जायेगा।

Air Service from Cochin to Delhi via Mangalore and Bombay

554. SHRI C. H. MOHAMED KOYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is a proposal to run an air service from Cochin to Delhi via Mangalore and Bombay in view of the large number of passengers likely to make use of the above service; and

(b) if so, the facts thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b). Indian Airlines is operating two direct services between Bombay and Cochin, with HS-748 aircraft. These services provide same day connection at Bombay to passengers from Cochin bound for Delhi. Similar same day connections are available at Bombay for passengers from Delhi travelling to Cochin. Indian Airlines has no proposal to link Cochin with Mangalore.

Air Service from Mangalore to Cochin via Calicut

555. SHRI C. H. MOHAMED KOYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any final decision has been taken on starting an air service from Mangalore to Cochin via Calicut; and

(b) if so, the broad outlines thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BHADUR): (a) and (b). Indian Airlines have no proposal to provide an air service from Mangalore to Cochin, via Calicut in the foreseeable future. However, Safari Airways have submitted an application to operate on the Bombay-Calicut-Cochin route. The application is under consideration.

New Plans to Boost Exports

556. SHRI C. JANARDHANAN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have chalked out new plans to boost exports; and

(b) if so, the main features of the plans and measures being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) and (b). Export promotion is a continuous process. While the current export promotion measures are continuously kept under review new measures are taken to suit the changing circumstances. Among the steps recently taken mention may be made of the abolition of the export duty on jute manufactures, waiver of customs duty on advance licences, new procedure for payment of draw back of customs and excise duties and cash compensatory supports, more vigorous participation in exhibitions, fairs abroad and new liberal procedure for release of foreign exchange for business travel etc.

Deposits in S.B.I. and other Nationalised Banks

557. SHRI P. R. SHENOY: Will the Minister of FINANCE be pleased to state;

(a) the total deposits in the State Bank of India and its subsidiaries; the

fourteen nationalised banks, the other scheduled commercial banks and the non-scheduled commercial banks at the end of 1975;

(b) the total deposits in the non-banking companies at the end of 1975; and

(c) whether the rate of growth in deposits has gone down in nationalised banks during the years 1974 and 1975?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):

(a) Relevant data are set out below:

Deposits (excluding inter-bank deposits)

AS AT THE END OF DECEMBER, 1975

	Banks Group	Rs. Crores
1	State Bank of India & its subsidiaries	3822
2	14—Nationalised Banks	7533
3	Other scheduled commercial banks	2127
4	Non-scheduled commercial banks*	20

Data are provisional.

*Relate to March, 1975

(b) Reserve Bank have reported that available data relating to deposits of non-banking companies based on the returns submitted by them, the survey of which has been completed, relate to end-March, 1973. As on that date the deposits of non-banking companies amounted to Rs. 727.8 crores.

(c) The rate of growth of deposits of nationalised banks had declined from 22.1 per cent during 1973 to 11.84 per cent during 1974. However, during 1975, the rate of growth has increased to 17.05 per cent.